NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/31/2016

NAME OF THE PETITIONER(S)

: M. VANCHINATHAN

NAME OF THE RESPONDENT(S)

: SUN BRUSHWARE PVT LTD & ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A. G. SARRYANAMANA For PRHYDRES

(For VA. AC. MYLSAMY)

2. S. multuVerkatesan

ORDER

Counsels for both the parties are present. Counsel for the Respondent filed reply: copy of which is given to the other side. Pleadings are complete. Counsel for the Petitioner may file rejoinder before the next date of hearing. Matter is posted for arguments. Put up on 14.12.2017 at 10.30 A.M.

- Sel-

MEMBER (TECHNICAL) ghk

- Sel -MEMBER (JUDICIAL)